

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 20<sup>th</sup> March 2024 at 02.20 p.m. :**

### **I**

The **Hon'ble Shri. Justice M.S. Karnik (at Bombay)** will take up the **Criminal Misc. Application No.66 of 2024 (F) in Criminal Application ( Bail ) No.281 Of 2023 (F), through Video Conferencing**, as per the board notified separately.

### **II**

Necessary arrangement for Video Conferencing is made in the **Court Room No. 7** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Dated. 19.03.2024

Sd/-  
( Ram S. Prabhu Dessai )  
**Registrar (Judicial)**